

**Summary of Commercial Cases during the month of MARCH 2026**

| Sr. No. | Court                             | District         | Total number of cases pending on the 1 <sup>st</sup> day of the month | Total number of cases instituted during the month        | Total number of cases disposed during the month                                 | Total number of cases pending at the end of the month |
|---------|-----------------------------------|------------------|---|--|---|---|
| (1)     | (2)                               | (3)              | (4)   | (5)  | (6)   | (7)   |
| 1.      | High Court of Meghalaya           | East Khasi Hills | 2   | -  | -   | 2   |
| 2.      | Judge, Commercial Court, Shillong | East Khasi Hills | 200   | Instituted = 04<br><u>Transferred = 00</u><br>Total = 04 | Main Case (contested) = 09<br><u>Main Case (uncontested) = 03</u><br>Total = 12 | 192   |

**Mediation Data on Monthly Basis:**

**List of cases received for Pre-Institution Mediation and Settlement and Settlement during the month of MARCH, 2026**

| Sr. No. | Name of Mediation Centre:            | Total number of applications pending on the 1 <sup>st</sup> day of the month | Total number of applications received during the month | Total number of cases settled during the month | Total number of non-starter cases during the month | Total number of applications pending at the end of the month  |
|---------|--------------------------------------|--|--|--|--|---|
| (1)     | (2)                                  | (3)  | (4)  | (5)  | (6)  | (7)   |
| 1.      | Shillong Mediation Centre, Shillong. | 105 nos.   | 5 nos.   | 2  | 4 nos.   | Total= 104 nos.<br>( 96 nos. of applications are in the pre-mediation stage and notices have been served and 8 nos. mediation sittings are pending) |